

Sub Court, Thoothukudi, Dated 15.07.2021
In the Court of : Tmt. N. Mareeswari, M.A.,M.L.,
Subordinate Judge,

10.30 am to 1.00 pm						
S. No	Case No	Case No	Stage	Party Name	Plaintiff/ Appallant side Advocate	Deffendent / Respondent side Advocate
1	AS	44/16	Argument	K.Vishnuram and 2others Vs Selvaraj and 99 others	Tr.B.Raja Rathnakar	Tr.N.Selvaraj Tr.W.Xavier Tr.A.Gomathi Manikandan Tr.Rosswelt
2	AS	45/17	Argument	Sugumari Vs Santhi through its powerof agent Sivaraman	Tr.N.Selvaraj	Tmt.V.Neelaveni
3	AS	46/17	Argument	Somu Vs Nagalingam		Tr.Jude Ponniah
4	AS	47/17	Argument	Xavier Armstrong Vs Thalamuthu	Tr.N.Selvaraj	Tr.T.Subendran
5	AS	76/17	Argument	T.S.S.Murugesan andother Vs Lawrence WoodIndustries Ltd through itsDirector K.M.Ponappanand other	Tr.K.Ramakrishnan	Tr.M.Marimuthu
2.15 pm to 4.30 pm						
6	AS	60/18	Argument	Pathirinathan Vs Mohammed Kani and 2 others	Tr.D.G.Singaraj	Tr.V.Jeevarathinam
7	AS	96/18	Argument	Seyad Ibrahim and five others Vs R. Kanthasamy	Tr.M.Stephen Antonyraj	Tr.E.Prince Suresh Kumar
8	AS	107/18	Argument	Ramakrishnan and 2others Vs Bajranglal Chowthri	Tr.A.V.Arumugaram	Tr.P.Swamy Ayyah

9	AS	41/19	Argument	Santharaj and 13 others Vs Alagu Reddiyar and 5 others	Tr.G.Hari Raghavan	Tr.M.Stephen Antonyraj
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S/d.Tmt.N.Mareeswari, M.A.
M.L., Subordinate Judge,
Thoothukudi.